



Court on its own motion Versus State of H.P. & others

CWPIL No.28 of 2023

14.06.2023 Present: Court on its own motion.

Mr. Ajay Kumar Chauhan, Advocate, for the respondents.

Reply of the Commissioner, Municipal Corporation, Palampur, District Kangra, H.P. has been perused. To verify the contents whereof, the Secretary, District Legal Services Authority, Kangra, H.P. is directed to get the inspection done of the River Bank of Neugal River falling within the jurisdiction of such Corporation and report as to whether there is still dumping of garbage on the bank of the said river and whether in fact steps are being taken by the Municipal Corporation as stated in its reply.

List on **17.08.2023**. Registry is directed to send a copy of the Paper Book to the Secretary, District Legal Services Authority, Kangra, H.P.

(M.S. Ramachandra Rao)
Chief Justice

(Ajay Mohan Goel)
Judge

June 14, 2023
(Rishi)